

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/07/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/88/(IB)/2017
NAME OF THE PETITIONER(S) : GEMSCAB INDUSTRIES LTD
NAME OF THE RESPONDENT(S) : G E T POWER LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1	ADITYA TIWARI (9971002375)	ADVOCATE Intervenes	<i>Aditya Tiwari</i>
2	Rahul Jain 9940521370	Counsel for Respondent	<i>Rahul Jain</i>
	S. Balaji BR Shankarigan 9841043325	Counsel for petitioner	<i>S. Balaji</i>

ORDER

Counsel for petitioner present and sought time for making submissions in relation to the filing of affidavit and bank statement as per 9(3)(b) & (c) of IB Code, 2016 and the statutory requirements as per the notification dated 29.6.2017 issued by the Ministry of Corporate Affairs. Time extended at request. Put up on 27.07.2017 at 10.30 A.M.

[Signature]
(K. Anantha Padmanabha Swamy)
Member (Judicial)